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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(CRL) 115/2005**

**COURT ON ITS OWN MOTION REG: MAYA DEVI**

..... Petitioner

Through:

versus

**UOI & ORS.**

..... Respondents

Through: Ms. Nandita Rao, ASC (Criminal),  
GNCTD.

S.I. Sanjeet, P.S.: Narela.

**CORAM:**

**HON'BLE MR. JUSTICE SIDDHARTH MRIDUL**

**HON'BLE MS. JUSTICE MINI PUSHKARNA**

**ORDER**

**04.05.2023**

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Our attention has been invited to the status report dated 10.04.2023, made by Superintendent-II, Prison Head Quarter, Tihar, New Delhi; we have perused the same.

The concerned Medical Superintendent is directed to furnish a fresh status report regarding the current medical condition of all the convicts and under-trial prisoners, who are above the age of 75 years (currently lodged in jail), including complete details of the treatments, if any, being provided to them, on or before the next date of hearing.

List on 29.05.2023.

Copy of the order be uploaded on the website of this Court, *forthwith*.

**SIDDHARTH MRIDUL, J**

**MINI PUSHKARNA, J**

**MAY 04, 2023/at**

[\*Click here to check corrigendum, if any\*](#)